

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KAITHAL

ORDER:

In compliance of order dated 16.03.2021 passed by the Hon'ble Supreme Court of India, New Delhi in Writ Petition No. 534 of 2020 titled as "Bajaj Allianz General Insurance Company Limited Versus Union of India and others", the Police Stations falling within the jurisdiction of Sessions Division, Kaithal are allotted to each Motor Accident Claims Tribunal in the following manner:-

Sr. No.	Name of Presiding Officer/Motor Accident Claims Tribunal	Police Station (s)
1.	Shri Naresh Katyal e-mail ID- <a href="mailto:mact.kaithal1@aij.gov.in">mact.kaithal1@aij.gov.in</a>	City Kaithal and Titram
2.	Shri Krishan Kant e-mail ID- <a href="mailto:mact.kaithal2@aij.gov.in">mact.kaithal2@aij.gov.in</a>	Guhla, Cheeka and Siwan
3.	Shri Purushottam Kumar e-mail ID- <a href="mailto:mact.kaithal3@aij.gov.in">mact.kaithal3@aij.gov.in</a>	Kalayath and Rajound
4.	Ms. Taranjit Kaur e-mail ID- <a href="mailto:mact.kaithal4@aij.gov.in">mact.kaithal4@aij.gov.in</a>	Civil Lines and Dhand
5.	Ms. Natasha Sharma e-mail ID- <a href="mailto:mact.kaithal5@aij.gov.in">mact.kaithal5@aij.gov.in</a>	Sadar Kaithal and Pundri

All concerned be informed accordingly.

Dated: 15.09.2021

*Naresh Katyal*  
(Naresh Katyal) 15.9.2021

District and Sessions Judge,  
Kaithal.

Endorsement No. 1750-1772 Dated 15.9.2021

Copy forwarded to the following for information and necessary action:-

1. All the MACTs working in Sessions Division, Kaithal.
2. All the Nodal Officers of the Insurance Companies.
3. The Superintendent of Police, Kaithal.
4. The District Attorney, Kaithal.
5. The Presidents, District Bar Association, Kaithal and Bar Association, Guhla.
6. Judicial Branch/System Officer/System Assistant of this office.

*Naresh Katyal*  
(Naresh Katyal) 15.9.2021.

District and Sessions Judge,  
Kaithal/15.09.2021.